

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25898/2023

[Arising out of impugned final judgment and order dated 05-09-2023 in WB No. 2943/2023 passed by the High Court of Judicature at Allahabad]

INDRA RAJ MAHILA MAHAVIDYALAY ODWARA BASTI & ORS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 07-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Naveen Kumar Tripathi, Adv.
Mr. Purnendu Parth Rai, Adv.
Mr. Sumit Sharma, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

At the request of learned counsel appearing for
the petitioner, list the matter next week.

We make it clear that no more indulgence will be
granted.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR